

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.1  
CP/19(AHM)2024

**Proceedings under Section 58(3), 59 of Companies Act**

**IN THE MATTER OF:**

Niklesh Nihalani

.....Applicant

V/s

Shah Poddar Nihalani Organisers & Others

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Dhiren Dave, Advocate

For the Respondent :

**ORDER**

In the first round case was passed over at the request of Ld. Counsel for the Applicant.

Now, it is already 4.35 P.M and court time are over.

Re-list this matter for preliminary hearing on 06.06.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**